

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : DBS Bank India Ltd  
Vs  
Gonglu Agro Pvt Ltd

**MAIN PETITION NUMBER** : CP(IB)/61(CHE)2022

**(IA/MA) APPLICATION NUMBERS**

IA/809(CHE)/2024

---

**ORDER**

Present: Ld. Counsel Ms. Lydia Steffi for the Applicant.

This application has been filed seeking direction to the Resolution Professional to admit the claim of the Applicant filed with delay.

Ld. Counsel for the Applicant states that the Corporate Debtor has now gone into liquidation and new set of claim form has to be filed before the Liquidator. She seeks time to get instructions from the Department.

List the matter for hearing on **22.04.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(JYOTI KUMAR TRIPATHI)**  
MEMBER (JUDICIAL)